

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I**

APPEAL No.ST/70074/2017-CU[DB]

M/s U P Stock Exchange Ltd.

Appellant

Vs.

Commissioner of Central Excise & S.T., Kanpur

Respondent

Appearance:

Request for Adjournment,
Shri Sandeep Kr Singh, Deputy Commissioner (AR),

for Appellant
for Respondent

CORAM:

**Hon'ble Justice Shri Dilip Gupta, President
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

Date of Hearing & Decision : 08/10/2018

NOTE SHEET ORDER

Per: Justice Dilip Gupta

In view of the adjournment application filed by the
appellant, we direct, the matter to be listed on **04th**
December, 2018.

(Dictated in Court)

**(Justice Dilip Gupta)
President**

**(Anil G. Shakkarwar)
Member (Technical)**